

Kolkata for awareness creation and training programmes on Cyber Crime investigation. National Law School, Bangalore and NALSAR University of Law, Hyderabad are also engaged in conducting several awareness and training programmes on Cyber Laws and Cyber crimes for judicial officers.

(b) A total budget of Rs. 2074.45 lakhs has so far been sanctioned by Department of Electronics and Information Technology (DeitY) for implementing the projects to train and develop Cyber Crime investigators, forensic examiners, judiciary and setting up of cyber crime investigation training labs.

(c) Rs. 500 crores has been allocated for Department of Electronics and Information Technology (DeitY) in the Twelfth Plan period (2012-17) for Cyber Security Programme including Cyber Safety, Security and Surveillance, Cyber Crime Investigations and Cyber Forensics. More funds have been requested.

Spectrum trading

3019. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is contemplating on allowing private telecom companies to go ahead with spectrum trading, if so, the details thereof; and

(b) whether Telecom Commission has given its nod for such trading, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) The Government has decided, in-principle, to permit spectrum trading. Telecom Regulatory Authority of India (TRAI) was requested to provide its recommendations on trading of spectrum. TRAI made its recommendations on "Working of Guidelines for Spectrum Trading" dated 28th January, 2014. The same is under consideration.

Delay in roll-out of National Optic Fibre Network System

3020. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that there is inordinate delay in the roll-out of National Optic Fibre Network system, which is affecting the target of meeting broadband connectivity to 1 lakh Gram Panchayats by March, 2014, if so, the details thereof and the reasons therefor; and

(b) the efforts being made by the Ministry to achieve its envisaged targets?